

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : APL Apollo Tubes Ltd
Vs
SAS Autocom Engineers India Pvt Ltd

MAIN PETITION NUMBER : CP/567/IB/2018
(I/A/M/A) APPLICATION NUMBERS
IA/677(CHE)/2022; IA/691(CHE)/2022

1. *Sh. Sathyanarayana* *No Liquidator* *Sh. Sathyanarayana*

Mrs. M. Nagalingam *Liquidator Messrs*

2 CP/567/IB/2018
IA/677(CHE)/2022; IA/691(CHE)/2022:

ORDER

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Applicant / Liquidator.
Respondents ex-parte.

At request, list both the applications with the other application on **06.05.2024** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)